

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (C) No. 688 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Sidhartha Roy, Advocate
For Opposite Party Nos. 2 & 3 : Mr. Mohan Kumar Dubey, AC to AG

04/26.03.2021 The contempt case is taken up today through Video conferencing.

Mr. Mohan Kumar Dubey, AC to AG appearing on behalf of the opposite party nos. 2 & 3, prays for four weeks' more time by way of last indulgence to file show cause affidavit.

In view of the said prayer, put up this case under appropriate heading after four weeks.

(Rajesh Shankar, J.)

Manish